

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3543
ANSWERED ON:11.12.2009
BEHAVIOUR OF TOURIST GUIDE
Jindal Shri Naveen

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received complaints about the abrasive behaviour of tourist guides;
- (b) if so, the details thereof, State-wise and the action taken by the Government in this regard;
- (c) whether the Government proposes to form a code of conduct and impart them better training; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF TOURISM(KUMARI SELJA)

(a) to (d): 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India and as such, registration, investigation, detection and prevention of crime including crimes committed by tourist guides, is primarily the responsibility of the State Governments.

The concerned licensing authorities of tourist guides undertake training of tourist guides for providing better services to foreign and domestic tourists.